

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

05/03/2019

O.A./260/580/2018

FO

PRANATI RANJAN MISHRA
-V/S-
D/O POST

ITEM NO:21

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr. A.K. Mohapatra

Notes of The Registry	Order of The Tribunal	
	<p>None for the applicant. No one was present for the applicant on 15.01.2019. Hence the O.A. is dismissed for default for non prosecution on the part of the applicant.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J) (GOKUL CHANDRA PATI) MEMBER (A)</p> <p>kb</p>	